

दिल्ली के निम्न दुर्घटना घटित होने वाले यात्रियों
विमान के हस्तांतरण को ही नहीं सुविधाएँ

977 श्री अटल बिहारी वाजपेयी क्या पर्यटन
और वायु विमानन मंत्री यह बताने की कृपा
करेंगे कि

(क) क्या 14 जून 1972 को दिल्ली के
निम्न दुर्घटना घटित होने वाले जापानी विमान
के यात्रियों और मृतकों और उनके मित्रों तथा
रिश्तेदारों के लिये सभी उपयुक्त कार्यवाही की
गई थी और उन्हें सभी सम्भव सुविधायें प्रदान
की गई थी और

(ख) यदि हाँ तो उनकी मुख्य रूप
रेखा क्या है ?

पर्यटन और वायु विमानन मंत्री (श्री० कृष्ण
सिंह) (क) और (ख) जी हाँ, दुर्घटनाग्रस्त व्यक्तियों
के जो संबंधी दिल्ली आये उन्हें दुर्घटना
स्थल पर जान की अनुमति दी गई और उन्हें
मददगार (शाशुघारी) भी ले जाया गया जहाँ
दुर्घटनाग्रस्त व्यक्तियों के जन्म जनाकन के लिये रखे
हुए थे। जनाकन किये हुए सवा को निर्धारित
क्रिया-विधि के अनुसार सबधिया को सौंप दिया
गया। दुर्घटना में मृत्यु में बच हुए
व्यक्तियों का सब सम्भव सुविधायें भी प्रदान
की गयी।

Operation of International Flights of Air India from to Calcutta

978 SHRI INDRAJIT GUPTA
SHRI S C SAMANTA

Will the Minister of TOURISM AND
CIVIL AVIATION be pleased to state

(a) whether Air India does not, at present
operate a single international flight originat-
ing from or terminating at Calcutta Air-
port,

(b) whether Air India operates Chartered
flights from other airports but not from
Calcutta;

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(c) whether Air India does not also operate
a single Freighter Service through Calcutta,
and

(d) if so, the reasons for allowing a
national airline to contribute in this dis-
crimminatory manner to the dwindling for-
tunes of Calcutta Airport?

THE MINISTER OF TOURISM AND
CIVIL AVIATION (DR KARAN
SINGH) (a) Currently Air India operates
5 international flights per week through
Calcutta Airport thrice-weekly to Tokyo,
and twice-weekly into Calcutta from Tokyo
These flights are extended from/to Bombay
and provide connections with Air India
services to the West

(b) Air India Charters Ltd operate
charter flights between India and Europe/
U K Since most of the traffic is destined
to Delhi and Bombay the charter flights
originate ex Bombay and are operated via
Delhi When Air India has a substantial
load either originating from or destined to
Calcutta on the charter flights, they are
extended to Calcutta

(c) Air India does not operate any sche-
duled freighter services

(d) There is no question whatever of
permitting any discrimination

Resumption of Oil Exploration work in West Bengal

979 SHRI INDRAJIT GUPTA Will
the Minister of PETROLEUM AND
CHEMICALS be pleased to state

(a) whether the Malaviva Committee
as well as the ONGC's Technical
Committee (1966), have recommended
certain areas in the West Bengal basin for
oil drilling

(b) if so the reasons for not starting
the drilling after Bodra well No 1, and

(c) whether oil exploration work in West
Bengal will now be resumed in the light of

the Soviet experts assessment of the promising prospects in this region?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H R GOKHALE) (a) The Malaviya Committee has recommended that the major task for West Bengal Region would be (a) more experimentation for getting better reflections, (b) Continued geophysical surveys by digital methods, (c) integration of the newly acquired geophysical data and a progressive review of the same (d) extensive photo-geomorphological studies and (e) a very detailed basic appraisal

The Committee has also recommended that efforts should be directed to obtain more geological data and to carry out integrated studies to pick up possibilities of subtle stratigraphic traps, in the Mio-Pliocene sections along zone of rapid subsidence and thickening of sediments as well as to decipher carbonate banks, if present and that at least a few exploratory wells should be drilled both in the platform zone and in the subsidence zone.

In 1966 ONGC's Technical Committee recommended the release of another location for drilling on the Bodra Structure on which one location had been released earlier. However, in the light of the results obtained on Bodra Well No 1 drilled at the first location, it was decided not to undertake drilling at the second location

(b) and (c) Drilling operations in West Bengal suspended after the drilling of Bodra I Well, were not resumed, as the seismic surveys carried out in that area has not so far indicated the presence of a favourable trap for oil/gas accumulations in the region surveyed

However, oil exploration work has not been stopped. Exploration has been

continuing in the form of seismic surveys in search of favourable traps which would be worth testing by drilling. Since last year, these surveys are being conducted using sophisticated digital seismic recording units

The Soviet experts have advised that there is no reason to drill another well adjacent to the Bodra Well No 1. They have also advised that before locating a second deep wildcat well in the region, detailed and intensive seismic surveys using sophisticated techniques should be conducted to locate favourable traps

The exploration work now being carried out by ONGC in these regions is on the lines of the advice tendered by the Soviet experts

Closure of Division Offices of Alembic Chemical Works Limited, Baroda

980 SHRI INDRAJIT GUPTA Will the Minister of COMPANY AFFAIRS be pleased to state,

(a) whether Government are aware of a move by M/s Alembic Chemical Works Ltd, Baroda to close down its present 28 Division Offices throughout the country and to float four new companies as its marketing agents, and

(b) if so whether Government have conducted necessary inquiries to ensure that the said re-organisation will not facilitate manipulation of Company's accounts and profits?

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY)

(a) It has been reported to the Department that the following four companies have been incorporated with a view to acting as